

Office of the District & Sessions Judge, Sheikhpura.

Order No 92/(G)/2020.

Dated 12.08.2020.

In view of direction given by Hon'ble High Court's received through letter No. 31944-980/A.D(Misc.)-IV-71-2020, Dated 10.08.2020 and also in view of the earlier direction with respect of broad parameters for functioning of the court have already been specified under the Hon'ble Court's letter No. 25067-25103, dated 01.06.2020.

The arrangement of physical and virtual court of all courts situated in this Judgeship for next three weeks I.e from **12.08.2020 to 01.09.2020** is mentioned as below in tabular form:-

Sl. No.	Name of the Court	Physical Court Proceeding Day	Virtual Court Proceeding Day	Timing of Physical Court	Timing of Virtual Court
1.	District & Sessions Judge	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
2.	Principal Judge(Vacant Court)	-DO-	-DO-	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
3.	Additional District & Sessions Judge 1 st -cum-Special Judge	TUE, THURSDAY, SATURDAY	MON, WED, FRI	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
4.	Additional District & Sessions Judge 2 nd -cum-Special Judge	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
5.	Additional District & Sessions Judge IIIrd-cum-Special Judge	TUE, THURSDAY, SATURDAY	MON, WED, FRI	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
6.	C.J.M-cum-A.S.J II-cum-Sub Judge II	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
7.	A.C.J.M I-cum-A.S.J I-cum-Sub Judge I	TUE, THURSDAY, SATURDAY	MON, WED, FRI	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M

8.	A.C.J.M Iind-cum-Sub Judge IIIrd (Vacant Court)	-DO-	-DO-	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
9.	S.D.J.M (Vacant Court)	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
10.	Munsif-cum-J.M1st	-DO-	-DO-	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
11.	Sri Radhe Shyam, J.M 1 st Class-cum-A.M III	TUE, THURSDAY, SATURDAY	MON, WED, FRI	02:30 P.M to 04:30 P.M	02:30 P.M to 04:30 P.M
12.	Srimati Sonal Biswas J.M 1 st Class	MON, WED, FRI	TUE, THURSDAY, SATURDAY	11:00 A.M to 01:30 P.M	02:30 P.M to 04:30 P.M
13.	J.J.B	Members of J.J.B will work on Daily basis and will work physical as well as virtual mode	-	11:00 A.M to 01:30 P.M	11:00 A.M to 01:30 P.M

All other Courts which are not functioning as physical Court on any date/day that court will work as Virtual Court on that dates/day. All Court will do the work of their own Court and they will sign the order sheet daily of their own Court.

All the offices of sub-ordinate court shall function from 10:00 A.M to 05:30 P.M and recess hour from 01:30 P.M to 02:00 P.M.

Further, the concerned presiding officer of their respective court shall ensure that Court Rooms used for physical running of court shall be with minimum sitting arrangement. Nazir is directed to ensure proper/routine sanitization is done in such Court Rooms.

Further, the concerned staff of the court is directed to only one door is to be kept open, if there is more than one door in the court room. To ensure that the cases mentioned in the cause list is called one by one during the court. When the case is to be heard, only two learned advocate from each side may be permitted to enter the court room. Rest should wait outside for their turn. While the learned advocates and witnesses are inside the court room during the case proceeding ensure that they maintain social distance. Once the hearing of one case is over the person inside the court should move out then only the learned advocates of the next case to be allowed to enter in the court room.

All concerned are hereby requested to maintain the social distancing and further requested that all learned advocates, Advocate clerks, litigants, policemen, staffs of this Judgeship, should wear mask/towel on their face.

Furthermore, all the judicial officer of this judgeship are hereby requested to take appropriate steps for smooth functioning of their respective court, with no congregation, in terms of aforesaid direction of Hon'ble Court and evolving suitable mechanism for running physical court in due course.

For smooth functioning of Virtual courts learned Advocates are requested to follow up all the norms /suggestions earlier or during the webinar organized in the of direction of Hon'ble Supreme Court.

This order will come into force with immediate effect till 01.09.2020. Communicate to all concerned for information and needful and a copy of this order be pasted on the Notice Board of Civil Court, Sheikhpura for information to the Civil Court Staffs. The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information to all concerned.

Sd/-

District & Sessions Judge,
Sheikhpura.

12.08.2020.

Dated 12.08.2020

1114-35
Memo No _____/2020.

1. All Courts situated in this Judgeship.
2. District Magistrate, Sheikhpura.
3. Superintendent of Police, Sheikhpura.
4. Jail Superintendent, Sheikhpura.
5. Public Prosecutor, Sheikhpura
6. Adhoc Assistant Government Pleader, Sheikhpura.
7. District Prosecution Officer, Sheikhpura.
8. General Secretary, District Bar Association, Sheikhpura.
9. System Officer, Civil Court, Sheikhpura.

For information & needful.


(Jigar Shah),

D.D.O,

Civil Court, Sheikhpura.

Date 12.08.2020.